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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 91/(MAH)/2017

M.A. No. 321/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES:

Mr. Champak Mehta & Ors.

V/s.

M/s. C. Mahendra International Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 213, 241(1), 169(2) of the Companies
Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Mona Bhide

Aushta Vidhi

Disha Saxena

Managing Partner
Dave & C. Singh & Co.
Advocates.

Mona Bhide
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ORDER

MA 321/2017 IN CP No. 91/213, 241(1), 169(2)/NCLT/MB/MAH/2017

At request of both the parties, list this matter on 19.09.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)